

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.115 of 2013 &
IA No.378 of 2013

Dated : 7th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus
Orissa Electricity Regulatory
Commission & Ors Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen
Mr. Rutwik Panda

ORDER

The Learned Counsel for the Appellant is filing written notes in the Registry today after serving copy on the other side. The Learned Counsel for the Respondent wants to go through the written notes and make further submissions. Accordingly, he is directed to file his written submissions on or before 25.08.2014 after serving copy on the other side.

Post the matter for making submissions by the Learned Counsel for the Respondent on **25.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson